12.06 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED DECISION OF DELHI HIGHER SECONDARY TEACHERS TO LAUNCH SATYAGRAHA

SHRI S. M. BANERJEE (Kanpur): I call the attention of the Minister of Education, Social Welfare and Culture to the following matter of urgent public importance and request that he may make a statement thereon:

> The reported decision of the Delhi Higher Secondary teachers to launch satyagraha resulting in postponement of examinations affecting the career of 80,000 students and steps taken by Government in this regard

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (PROF S. NURUL HASAN): As the House is aware, the pay scales of teachers in Delhi and other Union Territories and Organizations on Central scales of pay were last revised in September, 1971 effective from 27th May, 1970. These scales brought about considerable improvement in respect of the minimum and maximum of the pay scales, the span of the time-scale was reduced and certain imbalances that existed between the scales of pay of different categories of teachers were removed. While sanctioning these pay scales, it was stipulated that these will be subject to modifications by the Third Pay Commission and this was acceptable to the teachers.

The Third Pay Commission which was appointed by the Government of India to look into the pay structure of all categories of Central Government employees, including teachers in Delhi have made certain recommendations with regard to the pay scales of teachers. While formulating these recommendations, the Third Pay Commission had kept in view the pay revisions which have taken place in the case of teachers after the implementation of the Second Pay Commission recommendations. In making their recommendations in regard to teachers, the Pay Commission has observed as under:—

> "The revision of the pay scales for the teachers under the Delhi Administration in 1971 were, however, subject to the outcome of our enquiry and we have accordingly reconsidered the matter. Having regard to the increases that have taken place at frequent intervals, in the last five years in the pay scales of teachers under the Delhi Administration, we have come to the conclusion that while the existing total emoluments should be broadly protected, no further increase are called for in these scales We have, however, satisfied ourselves that the scales that we are recommending on this basis do not result in lower increases over the total emoluments available before the 1971 revision, than the increases that we have suggested for corresponding scales in respect of other categories generally. We have also felt that the time span and the incremental steps of pay scales of the teachers and those of the other categories should more or less conform to the same pattern."

Ever since the Pay Commission's recommendations were announced, the teachers have been protesting and have sent representations to the Government demanding improvement in the pay scales and pointing out what they considered to be anomalies in the pay scales recommended by the Third Pay Commission. These were examined by the Government but it was not found possible to deviate from the recommendations made by the Third Pay Commission which had gone into the matter in depth. The policy of the Government was

[Prof S Nurul Hasan]

explained to the representatives of the teachers However, they urged the Government to examine their case further.

A large number of teachers resorted to a stay-in-strike from 1st March and also threatened to boycott the Examination of the Central Board of Secondary Education which was to commence from March 7, 1975 In view of this, the Delhi Administration closed the schools in the Union Territory of Delhi from 5th March to 17th March, 1975 (both days inclusive) The Central Board of Secondary Education also postponed the Delhi Higher Secondary Examination for which about 52,000 students from about 500 Higher Secondary Schools in Delhi appear However, the All-India Higher Secondary Examination for which children from a number of schools affiliated to the Board located in different parts of the country including 35 schools from Delhi appear, is taking place as scheduled from March 7, 1975

It was expected that the teachers would call off the agitation According to the available information the Joint Council of Delhi Teachers' Organisations have decided to continue with their stay-in-strike for a week from 18th March, 1975. It is also reported that they have decided to resort to 'Satyagraha' if their demands are not accepted

Consequent to the continuation of the agitation of teachers, the Delhi Administration have decided further closure of the schools in the Union Territory of Delhi from 18th March to 24th March, 1975 (both days inclusive)

It is very unfortunate that the closure of the schools as a result of the agitation of teachers has caused considerable mental strain to the young pupils and also anxiety to the parents. Whatever may be the grievances of the teachers, it would be unfair to put the young children to undue hardship, particularly at a time when they are anxious to complete their examinations. The Government are looking into the points raised by the teachers within the framework of the Third Pay Commission's recommendations I earnestly hope that the teachers in Delhi will realize the gravity of the situation, will immediately call off their agitation, resume their duty and ensure, in accordance with the noblest traditions of their profession, that the pupils are spared avoidable hardship due to a dislocation of their examination schedule

SHRI S M BANERJEE I have heard with rapt attention the statement made by the hon Minister Unfortunately it is full of sound and fury signifying nothing

Let me start with the sacrifices that the teachers made in 1971 In the dark days of September 1971 when the country was engulfed in the clouds of the Bangladesh crisis when we were struggling hard to see that Bangladesh became independent the Delhi teachers set and example of sacrifice by agreeing to the payment on account of their modified pay scales being deferred till the Bangladesh problem was solved. Now when they are in stay in strike, let us not tell them something about patriotism of their duty towadrs students and all that

They wrote a letter to the Prime Minister on 12th December 1974 I am reading from the Memorandum which was submitted to the Prime Minister

"The Joint Council of Delhi Teachers Organisations approach your honour with a request for your personal intervention on the issue of their pay scales

"We have on several occasions in the past few months submitted detailed memorandum illustrating how the Third Pay Commission by its illogical self-contradictory and retrograde recommendations in respect of the Teachers of Delhi has sought to reverse what your honour had very kindly conceded to them in 1971."

In 1971, the hon Minister for Education wanted that his hands should be strengthened and under his advice, at his instance, the Joint Council of Delhi Teachers Organisations met the Prime Minister, Shrimati Indira Gandhi She was convinced of the genuineness of the problem and she conceded that this required a *de novo* consideration But nothing was done after that The Pay Commission has further widened the disparity between the pay scales of principals and teachers

DR KAILAS (Bombay South) Principal is not a teacher Can I ask Shri Banerjee?

SHRI S M BANERJEE He is a teacher

The Third Pay Commission has further widened the disparity between the pay scales of principals and teachers Whereas the principal has been given Rs 220/- more in his total emoluments, the primary teacher gets only Rs 2 , and a P G teacher Rs 4 the emoluments of T G teacher have been sliced by Rs 6/ This is what the Pay Commission has done

The recommended pay scales are not overlapping and carry lower rates of increments than the existing ones The spans of pay scales for teachers have also been increased

There are certain categories which have been left out Certain categories of teachers like P E Ts drawing teachers, craft teachers, etc have been left out from consideration.

I want the principals to get more I want the teachers to get more They are the builders of the nation But should you think that the difference should be so much? I have got a chart and from the chart, I would like to mention for the information of the hon. Minister who is aware of the problems.

	Rs.
Existing pay scale, effective from 27-5-1970 for a principal . .	700—1100
Proposed pay scale .	1050—1600
Amended pay-scale .	1100—60—1600

Whereas for the teachers the pay-scale is

Existing pay-scale . .	350—700
Amended pay-scale .	500—900

Do you accept that there should be a difference of Rs 600?

SHRI B V NAIK (Kanara). That is double the salary the teacher in my area is getting

SHRI S M BANERJEE I want actually that the Principal who has a higher responsiblity should be given more I have no quarrel with that. But should the disparity be so much After all, what harm was done by the teachers? What harm have the teachers done?

DR KAILAS Harm to the students. कोई एम. ए. स्ट्राइक हुई है जिसके खिलाफ आप बोले है? सही स्ट्राइक हो या गलत कभी आपने उसका विरोध किया है? मुल्क का भी ध्यान रखें तो आपके और आपकी पार्टी के लिए अच्छा होगा।

SHRI S M BANERJEE: My mother was a teacher and she was getting only Rs 35, as a primary teacher I do not come from big, big families My father was a clerk earning Rs 90. Don't teach me all this I know what it means to be poor A doctor rolling in wealth talking about teachers!

DR. KAILAS: Mr. Banerjee does not know ABCD about me. I am not rolling in wealth, I belong to Lala Lajpat Rai's Servants of People Society. I get Rs. 350 per month from the Society and we have to live within this amount. Now I do not get as I am M.P. He is talking absolute nonsense. You may compare my bank balance with Mr. Banerjee's bank balance, which will prove who is rolling in wealth.

SHRI B. V. NAIK: I know Dr. Kailas. What he is saying is true.

SHRI JAGANNATHRAO JOSHI (Shajapur): All his patients should go to Kailas only.

DR. KAILAS What Kailas? Everyone of us will have to go there some day.

SHRI S. M. BANERJEE I never wanted to injure his feelings. He may be more aged than myself.

MR. SPEAKER I thought I should keep out of it for sometime, but it is on the increase.

SHRI S. M. BANERJEE. Why should he say that we are supporting all strikes?

MR. SPEAKER. When you interrupt the Member, that creates difficulty.

SHRI S. M. BANERJEE Exactly. That is his habit.

DR. KAILAS: He is in the habit of interrupting you. Mr. Speaker That is the unfortunate part of it He is accusing me. I am sorry for my interruption. But when he interrupts the Speaker, I feel hurt.

SHRI S. M. BANERJEE: I did not want to interrupt you, Sir.

MR. SPEAKER A discussion is going on. After all, a situation is a situation and the Members is concentrating on it. When there is some interruption, you distract his attention. Then it creates trouble for the Speaker also.

SHRI S. M. BANERJEE: Thank you, Sir.

MR. SPEAKER: You also don't do it in future.

SHRI S. M. BANERJEE: I shall not look at his face.

I was narrating about the pay scales. In the pay fixation no benefit has been given for services already rendered. Now, what are their demands? I will list the demands one by one:

(1) Removal of disparity between the salaries of the Principal and the Teacher

I do not say that they should become one. But this sort of gap should not be there. Is it not against the principle of social justice and the imperative need to minimise the number of pay scales? The rate of increment for the teachers has been increased by Rs 5 in each category except with regard to Principal where it has gone by Rs 40-50. The Principal is to get Rs. 50 and the ordinary teacher will not get more than Rs. 5. I am not against the Principal, but I, say this should come to an end. I want to know from the hon. Minister what concrete steps has he taken. He asked them to withdraw their agitation. He has made an appeal and I am sure, being a teacher himself, he must have done that with a genuine heart. He has a heart for the teachers which bleeds for the teachers also notwithstanding Dr. Kailas I would ask him to tell us here and now how he is going to solve their problem so that we may ask the teachers to do away with the Satyagraha. You know, Sir, in what horrible conditions some of the teachers are living. If you hit them, it will only hit their children. They will starve their children. They may start the Satyagraha and go to jail and their children will starve. So, I will request our Minister to tell us what concrete proposals are there with the Government.

I was told that the Congress President Shri D. K. Borooah is also interested in the matter. Mrs. Banerjee is there. She comes from Delhi. Mrs Banerjee is equally interested as Mr. S. M. Banerjee So, let us all united try to solve the problem and help the 40,000 poor teachers and at the same time save the career of the lakhs of children. I want to know what concrete proposals has the Minister got

PROF. S. NURUL HASAN: I must crave the indulgence of my hon friend for whom I have the highest respect and esteem and whom I recognise as one belonging, if not the first, then to the next best category If not a teacher himself, he is the son of a teacher

SHRI S M BANERJEE I am not so highly educated I have passed only the Senior Cambridge I never got a chance to go to a College

PROF S NURUL HASAN I would like to repeat what I had submitted for your consideration about the duties of a teacher If I had not belonged to that profession, I would not have ventured these words, but, belonging to that profession. I have said so, not in the context of any strike or any agitation, but, with all the sincerity at my command

As a teacher, I might have complaints against the government I might have complaints against anybody but, I do not think that as a teacher, I have a right to do anything which injures the interests of my own students because they are not at fault, whosoever it be. Therefore, I would say that if the teachers think that the Government's stand is wrong, we carry our point by argument, by discussion and, if necessary, by any other means, but, please let us be quite certain that we will not do any thing which will harm the interests of our pupils. In this appeal, I would humbly request of my friends opposite to join me and then I think and I am sure a better climate can be created in which the difficulties can be solved. . .

SHRI S M BANERJEE What are the proposals?

PROF. S NURUL HASAN: The second point I would like to submit is that it is said that what had been given in 1971 has been taken away. As I have submitted in my main statement, teachers and the Government have both stipulated that whatever was being done in 1971 by way of revision of pay-scales was subject to the outcome of the inquiry of the Third Pay Commission. Both had decided that this matter be looked into by the Pay Commission and the Pay Commission's decisions would be binding on both sides

SHRI S M BANERJEE Why? Pay Commission's recommendations had been modified in many cases

PROF S NURUL HASAN. Let me have my say That is only if it is a question of a modification here and there, but the frame-work remains of the Third Pay Commission

I am prepared, as I said to look into any case, but that is a different matter The basis of the Third Pay Commission unfortunately has not been accepted by the teachers I would appeal to them that they must accept the basis of the Third Pay Commission and then we can hold discussion But it is not possible to reject the basis of the Third Pay Commission, because, if all those categories whose cases may have been decided on the recommendation of the Third Pay Commission, feel any sense of dissatisfaction and raise this matter again, I don't know where we will be, in the present situation. The Mem-

[Prof. S. Nurul Hasan]

ber has said that disparity between the scales has been increasing. In this connection, I would like to draw your attention to the fact that even in accordance with the Kothari Commission Report what was visualised was that the minimum of a trained graduate would be Rs. 220 and the minimum of a senior lecturer or of a principal of a higher Secondary School would be Rs. 700. Now, if you would see, this is more than three times. According to Kothari Commission, the salary of a Principal—starting salary of a Principal—would be more than 3 times than the starting salary of a trained graduate teacher Here, Sir, under the Third Pay Commission report, the starting salary of a trained graduate teacher is Rs 440 whereas the starting salary of a Principal is Rs 1100. That is to say, compared to what the Kothari Commission had recommended, the disparity has been somewhat reduced and certainly not increased He made the point that the trained graduate teacher would in fact get Rs 6 less. I stated this in the other House and I would repeat it here. Teachers who had been appointed prior to 1-1-73 would find revised scales as recommended by the Third Pay Commission are more favourable than even the September 1971 scales by a judicious exercise of the option available to them. For example, in the case of a trained graduate teacher salary plus allowances amounted to Rs 446 and now he will get Rs 470 under the Pay Commission formula.

SHRI S. M. BANERJEE: Rs. 220 for Principal; Rs 4 for trained teacher and Rs 2 in the case of primary teacher.

PROF. S. NURUL HASAN: If the hon. Member listens to me, he will understand the position. I am sure he is not against any rise in the pay of the Principal. Nobody opposed the pay for the Principal either in this House or......

SHRI ATAL BIHARI VAJPAYEE (Gwalior): Minister may not be opposing, but we are opposing the disparity. We are opposing that.

SHRI S. M. BANERJEE: Huge disparity.

PROF. S. NURUL HASAN: The point is this that in 1971, the Government had not raised the salaries of the principals but only raised the salary of teachers. The recommendation of the Third Pay Commission is very similar to the recommendation of the Kothari Commission. The pay scale of Rs 700-1100 was the scale which the Principals were getting The conversion scale as recommended by the Third Pay Commission was Rs. 1100—1600. But, what the Government has decided is that for a certain service, the initial senior scale pay was fixed at Rs 1100 while for other services, the initial pay was fixed at Rs. 1050. Government has decided that instead of having these two starting salaries in the senior scale for certain services, it should be uniformly Rs. 1100. Now, to say that this is a major modification is not correct What has been done in the case of Principals is that they have been given their replacement scale as recommended by the Third Pay Commission whereas in the case of teachers, the Pay Commission came to the conclusion that since they have already received an increase in 1971 there was no further justification for increasing their salaries. So, the relative position recommended by the Pay Commission is more or less similar to the relative position which has been recommended by the Kothari Commission.

SHRI S. M. BANERJEE: What about the other demands? What is the reaction of Government to the other demands?

SHRIMATI MUKUL BANERJEE (New Delhi): The same disparity has again come back.

PROF. S. NURUL HASAN: Even from this side, a very strange argument is being put forward

MR. SPEAKER: In front Shri Banerjee is sitting and Shrimati Banerji is at your back

PROF. S. NURUL HASAN The point here is that the principal, after all, is a very senior and an experienced teacher and therefore to give a comparatively higher pay scale to the principal means that you are opening the promotional avenues for the persons who enter the teaching profession Therefore, to compare the pay scales of teachers who are beginners in the profession with the pay scales which they would get after having achieved distinction over a span of years is, in my opinion, not a very fair way of comparison

The hon Member has said that there are two pay scales for the primary teachers To the best of my knowledge, in Delhi there is only one grade for the primary school teachers which has been recommended by the Third Pay Commission that is, Rs 330-560 (*Interruptions*)

SHRI S M BANERJEE What about the demand for the timebound selection grade for all categories not exceeding six years, the benefit of point to point fixation of pay and modified pay scales for each category of teachers? These are the demands I want to know his reaction about these demands

PROF. S. NURUL HASAN The hon Member has been speaking for the various categories of government servants. He knows it very well that point to point fixation has not been accepted for any other category of government servants. The hon Member has the other formula He says that there should be a timebound selection grade for anyone who has put in six years If that be so, then it means that you want a selection grade and you ask for a drastically modified scale It has already been given Therefore, I do not know how it can be considered to fall within the broad frame work of the Third Pay Commission's recommendations But, as I said within the broad framework, we can look into the problems, provided, I hope, that the interests of the pupils are also kept in the forefront

श्री शशि भूषण (दक्षिण दिल्ली) : अध्यक्ष जी शहर में शिक्षकों के काम बन्द करने मे हड़ताल है और हजारों विद्यार्थी अपनी परीक्षा नही दे सके। आज शिक्षकों ने फैसला लिया है कि वह सत्याग्रह करेंगे और हड़ताल अधिक दिन तक चलायेंगे। पता नही हजारों दिल्ली के विद्यार्थियों का क्या भविष्य होगा ? लेकिन जब आपका फैसला हो जायगा जो विद्यार्थी आज हड़ताल की वजह से अपनी शिक्षा से दूर हो गये हैं, उनको एक साथ परीक्षा मे बैठने के लिये कहा जायेगा तो उनके परीक्षा पास होने में भी दिक्कत होगी। मैं चाहूंगा कि जब आपका फैसला हो जाये तो विद्यार्थियों को थोड़ा मदद दे ताकि वे परीक्षा पास कर सकें। क्योंकि कसूर उनका कोई नही है।

अध्यक्ष महोदय, मैं स्वयं तो शिक्षक नही हूं शिक्षक का बेटा भी नहीं हूं लेकिन पत्नी मेरी जरूर शिक्षक है। (व्यवधान)

डा० कैलास : शशि भूषण जी, मैं भी शिक्षक का काम कर के ही डाक्टरी पढ़ने गया तथा पढ़ पाया क्योंकि मेरे पिता को सिर्फ 40 रु० पेंशन मिलती थी।

श्री शशि भूषण : अध्यक्ष जी, डाक्टर साहब ने तो टाटा को हराया है, जिसको हरा देते हैं, उस वर्ग से हमदर्दी जरूर होनी चाहिये, जैसे मेरी हमदर्दी श्र बलराज मधोक से है।

[श्री शशि भूषण]

जब मन्त्री महोदय विद्यार्थी थे तो उस वक्त शिक्षक हडताल नही करते थे। वह जमाना दूसरा था। जिस जगह आप विद्यार्थी थे वहा भी विद्यार्थी बहुत कम ही हडताल किया करते थ। अब जमाना बदल गया है, अब विद्यार्थी भी हडताल करते हैं और शिक्षक भी करते है। यह प्रजातन्त्र की देन है। प्रजातन्त्र मे हमेशा बातचीत के लिए दरवाजा खुला रहता है। कल भी मैन आपसे प्रार्थना की थी कि शिक्षको की जो यूनियन हैं उनसे बात करे सलाह-मशविरा करके काम करे तो बहुत सी दिक्कते पेश नही आयेगी।

आपने बहुत से आयोग तथा सघ बनाये कि उनसे बात की है उनसे बात की है लेकिन शिक्षा यूनियन से बात नही की। आप शिक्षक थे आप मन्त्री ही नही है समाजवादी नेता है, और लैफ्टिस्ट नेता है। ट्रेड यूनियन मे आपकी आस्था होनी चाहिये। यह मैं सिखाने की बात नही करता हू बल्कि यह लोगो की मान्यता है। जो शिक्षको की ट्रेड यूनियनें है अब तो उन्होने अपना एक सगठन बना लिया है सभी पार्टियो के लोग एक साथ हो गये हैं। जो बहुत कम होता है। लेकिन वे सब इकट्ठे हो गए है। जब वे सब इकटठे हो गये है तो आप उनसे बातचीत कीजिये। जितने दिल्ली के एम० पी० ज हैं उन सबका यह फैसला है, अध्यक्ष जी मैं आपकी मार्फत कहना चाहता हू कि आप उनसे नैगोसियेशन कीजिये, उनसे बात कीजिये।

SHRI H K L BHAGAT (East Delhi) We all stand for a negotiated settlement

श्री शशि भूषण : यह हडताल ज्यादा दिन चलने वाली नही है, एक-न-एक दिन तो फैसला होना है। अगर फैसला जल्दी कर लिया जाये तो बच्चो का भविष्य भी उज्ज्वल हो और आपकी सफलता को भी चार चांद लग जाये।

हम सब जानते हैं कि थर्ड पे-कमीशन की वजह से कुछ एनोमलीज हो गई है। उन एनोमलीज को दूर करने के लिये आपने खुद कहा कि आप बात करेंगे और उन एनोमलीज को दूर करेंगे। सलैक्शन ग्रेड की जो उनकी डिमाड है 6 साल की, उसके बाद दिल्ली एडमिनिस्ट्रेशन ने 8 साल कहा है। आप उसे आठ की बजाये 10 कर दीजिये। (व्यवधान)

दिल्ली एडमिनिस्ट्रेशन ने भी रिकमैंड किया है, आप इसे हमारी सिफारिश समझ लीजिये, आप सलैक्शन ग्रेड की अवधि 8, 10 साल कर दीजिये या जो चाहे कर दीजिये।

हम मुख्य अध्यापको के खिलाफ नही हैं। मुख्याध्यापको को ज्यादा तनख्वाह होनी चाहिए। लेकिन यह बात समझ में नही आती कि यह विषमता दूसरे प्रान्तो के मुकाबले मे दिल्ली मे सबसे ज्यादा क्यो है?

अध्यक्ष जी, दिल्ली मे प्रिंसिपल के लिये रु० 1100 का स्टार्ट है और टीचर्स के लिये रु० 550 का है। दुगने का फर्क कर दिया गया है। कई शिक्षक मुख्य अध्यापक से ज्यादा पढ़े-लिखे होते है और जो सीनियर टीचर हैं, जिसने कल प्रिंसिपल बनना ही है, आपने फरमाया कि अनुभवी शिक्षक प्रिंसिपल बन जायगा तो बाकी लोग भी तो अनुभवी हैं। सब तो प्रिंसिपल नही बन सकते है। बाकी टीचर्स भी प्रिंसिपल के बराबर पढ़े-लिखे होते हैं उनकी पढाई लिखाई में ज्यादा फर्क नहीं होता। तो एक साथ इतना ज्यादा फर्क कर देना, इस तरह से क्षोभ बढ़ना स्वाभाविक है। तो यह विषमता बढ़ी है, आपको इसको मानना चाहिये। अब उनकी बढ़ी हुई तनख्वाह वापिस होने की बात तो नहीं हो सकती, अगर हो सके तो आप शिक्षको से फैसला कर लें।

प्रो० एस० नूरुल हसन : आप बताइये कि आप क्या करना चाहते हैं? क्या कम करना चाहते हैं?

श्री शशि भूषण : बिहार में प्रिंसिपल को 1000 रुपये मिलते है, बाकी को 800 सीनियर टीचर को आसाम में 1155 है और 745 हैं। वैस्ट बंगाल मे 1150 है और 750 है। मध्य प्रदेश मे 900 हैं। यह प्रिंसिपल का मैं बता रहा हूं। यह फिगर्स शिक्षकों ने ही दी हैं।

श्री हुकम चन्द कछवाय : (मुरेना) . माननीय सदस्य गलत बता रहे हैं।

श्री शशि भूषण : अध्यक्ष जी, मैं आपसे जो बात कह रहा हू, हायर सैकेन्ड्री स्कूल के प्रिंसिपल की जो मैं तनख्वाह बता रहा हू, अगर यह गलत है तो शिक्षा मंत्री जी खुद जवाब दे सकते है। यदि कछवाय साहब जवाब देते हैं, तो मै इनके जवाब की भी कद्र करता हू, मगर मुनासिब हो, शिक्षा मन्त्री बैठे हैं, वह इसका जवाब दे। अगर कछवाय जी को कोई बात करनी है तो लाबी मे कर सकते है।

अध्यक्ष महोदय : जो आपको पत्नी ने बताया है वह बता रहे हैं न ?

श्री शशि भूषण : सो अध्यक्ष जी, मध्य प्रदेश मे 900 और 600 है दिल्ली मे 1600 और 900 है। अगर यह आकडे सही नही हैं तो शिक्षा मन्त्री जी बैठे हैं, वह बताये। जिस तरह की डिस्पैरिटी है, उसमे डबल का फर्क है। यह अक्ल से ज्यादा लगता है। इस एनामली को कैसे दूर करें ? मै चाहूगा कि शिक्षकों से बात कर के इसे दूर करे।

मैं आप से फिर प्रार्थना करूगा कि आप शिक्षकों के संगठन को बुलाये उनसे बात करें। आपने राज्य सभा मे वायदा किया था कि आप उनसे बात करेंगे, लेकिन आपने अभी तक उनको नही बुलाया है। इसमे कोई शान की बात नहीं है। आप जब चाहें, मैं उन शिक्षकों को लेकर आपके पास आ जाऊ, जब आपके पास समय हो आप उनसे मिल ले और उनसे मिल कर फैसला करें ताकि बच्चो के भाग्य का जल्दी फैसला हो सके और उनका भविष्य उज्जवल हो।

प्रो० एस० नूरूल हसन : अध्यक्ष महोदय, मैं टीचर्ज की कद्र तो करता ही हू, लेकिन टीचर-इन-ला की कद्र ज्यादा करता हू। माननीय सदस्य को शायद सही इत्तिला नही है कि मैंने टीचर्ज की यूनियन से सलाह-मशविरा नही किया। पिछले साढ़े तीन बरस से, जब से मुझे इस काम को करने का अवसर मिला है, मै मालूम नही कितनी मर्तबा हर कटेगरी के टीचर्ज की यूनियन्ज से, और उनकी जायट कौंसिल से, तफसीली डिसकशन कर रहा हू। मैंने कल भी यह अर्ज किया था, लेकिन ग़ालिबन मेरे मोहतरिम दोस्त की तवज्जह मेरे जुमले की तरफ नही गई। मै बार-बार टीचर्ज से, और संस्थाओं के, नुमायन्दों से तफसीली बातचीत कर चुका हू। मैं एक एक पायट डिसकस करके अपनी आर्ग्यूमेंट्स दे चुका हू। लेकिन सवाल यह है कि अगर आर्ग्यूमेंट्स का जवाब आर्ग्यूमेंट से दिया जाये—अगर मेरी आर्ग्यूमेंट के जवाब से कोई नई आर्ग्यूमेंट दी जाये, तो मैं हमेशा सुनने के लिए तैयार हू। लेकिन मुझे शक हो रहा है कि इस वक्त टीचर्ज ने एक रीयलेस्टिक स्टेंड नही लिया है। अगर वे थर्ड पे कमीशन को एक्सेप्ट करने के लिए तैयार हो जिसके लिए वे अब तक तैयार नही हैं, तो गाडी और आगे बढे। हर मर्तबा मैंने उनसे बातचीत की और यह बात कही, लेकिन वे इस बात को किसी भी तरह मानने के लिए तैयार नही है। आज भी टीचर्ज के नाम से जो डिमाण्ड्ज पेश की जा रही हैं वे थर्ड पे कमीशन के पूरे बेसिस के बाहर है। गवर्नमेंट के लिए यह मुमकिन नहीं है कि वह थर्ड पे कमीशन की रीकमेन्डेशन्ज को इस तरह से नजर-अन्दाज कर दे।

माननीय सदस्य ने दूसरे राज्यो के स्केल्ज का जिक्र किया है। मैं उनकी खिदमत में

[प्रो० एस० नूरुल हसन]

हरियाणा और पंजाब के कम्पेरेटिव ग्रेड्ज—मे टोटल एमालुमन्ट्स, सैलेरी प्लस एलाउंसिज़, का ज़िक्र कर रहा हूं—रखना चाहता हूं इस लिए कि इस बारे मे हरियाणा और पजाब का खास तौर पर ज़िक्र किया जाता है, और 1970 मे हरियाणा और पजाब के आधार पर ही रिविज़न का मुतालिबा किया गया था।

जहा तक मझे इत्तिला मिली है हरियाणा और पजाब दोनो मे प्राइमरी टीचर्ज़ का कुल वेतन मय एलाउन्सिज़ के 264 रुपये से शुरू होता है और 446 रुपये तक जाता है। दिल्ली मे प्राइमरी टीचर्ज़ के लिए थर्ड पे कमीशन ने जो ग्रेड रीकमेंड किया है, वह उस डीयरनैस एलाउन्स के अलावा है जो तमाम गवर्नमेंट सर्वेन्ट्स को मिलेगा और मिल रहा है और वह है 330 रुपये से 560 रुपये तक।

ट्रेन्ड ग्रेजुएट टीचर्ज़ के टोटल एमालुमेंटस पजाब और हरियाणा मे 446 रुपये से 610 रुपये तक हैं, और थर्ड पे कमीशन ने दिल्ली के लिए 440—750 रुपये रीकमेंड किया है। पोस्ट ग्रेजुएट टीचर्ज़ के कुल एमालुमेंट्स हरियाणा और पजाब मे 496—806 रुपये हैं। इसके मुकाबले मे दिल्ली मे थर्ड पे कमीशन की सिफारिश 550—900 रुपये की है। हमको इस बात को भी ध्यान मे रखना है कि स्कूल टीचर्ज़ का ओवर-आल सैलरी स्ट्रक्चर क्या है। मैं चाहता हू कि और स्टेटस के स्केल भी बढ़ें, लेकिन अगर हम उनको पूरी तरह से नज़र-अन्दाज़ कर देंगे तो इसके ओवर-आल नेशनल रीपरकशन्ज़ होंगे।

श्री शशि भूषण : मैंने प्रिंसिपल्ज़ के मुकाबले मे डिसपैरिटी के फिगर्ज़ दिये है। मैं उसके बारे मे जानकारी चाहता हू।

प्रो० एस० नूरुल हसन : प्रिंसिपल का डेज़िग्नेशन हर जगह नही है। अगर माननीय सदस्य चाहें, तो हर जगह की जो सूचना मुझे मिल सकेगी, वह मैं उनकी खिदमत में पेश कर दूंगा।

श्री अटल बिहारी वाजपेयी (ग्वालियर) अध्यक्ष महोदय, दिल्ली के सभी अध्यापक सगठित होकर कुछ मागो के लिए सघर्ष कर रहे हैं। अध्यापको की एकता स्पष्ट रूप से सामने आ गई है, क्योंकि सरकार को विद्यालय बन्द करने पड़े हैं और परीक्षायें टालनी पड़ी हैं। मन्त्री महोदय ने एक अपील की है कि अध्यापको को सरकार से कोई शिकायत हो सकती हैं, मगर उन्हें ऐसा कोई काम नही करना चाहिए, जिससे बच्चो का नुकसान हो।

यह सलाह अपनी जगह ठीक है लेकिन अध्यापको का यह कहना भी ठीक है कि अगर सरकार ने बार-बार उनकी बात नही सुनी तो उनके सामने रास्ता क्या है। जब हड़ताल होगी तो किसी न किसी पक्ष का नुकसान होगा। रेल हड़ताल के दौरान भी यह कहा जा सकता था कि रेल कर्मचारियो का झगड़ा सरकार से है रेल यात्रियो को क्यों मुसीबत मे डाला जा रहा है।

लेकिन अध्यापक अपनी मागो के लिए दिल्ली मे 1959 से लड़ रहे है। सैकण्ड पे कमीशन के सामने उनके सवाल को नही रखा गया। क्यो नही रखा गया ? दिल्ली के अध्यापक द्वितीय वेतन आयोग के निर्णयो से वचित रहे ऐसा निर्णय क्यो लिया गया ? इस पर उन का आन्दोलन चला। जब श्री सिद्धार्थ शकर रे शिक्षा मन्त्री थे ? तो 1971 में कुछ बढ़ोतरी की गई। लेकिन उसमे भी जो लोग 195 रुपये से लेकर 250 रुपये पा रहे थे पी० जी० टी० स्केल मे उनको तो लाभ हुआ, जो नये आये, वे तो लाभ मे रहे लेकिन जो पुराने थे, उनको फायदा नही हुआ।

अभी शिक्षा मन्त्री ने तीसरे वेतन आयोग की रिपोर्ट का एक हिस्सा पढ़ कर सुनाया है और कहा है कि वेतन आयोग ने कहा है कि हम डाइंगी प्रोटेक्ट करेंगे। डाइंगी प्रोटेक्ट का क्या अर्थ है ? उनको बैंट में बाकी हो गई। क्या अध्यापको को इससे शिकायत नहीं होगी।

मेरे पास जो तथ्य हैं उनके अनुसार एक प्राइमरी टीचर को 230 रुपये के पुराने ग्रेड में पिछले साल 15 रुपये का इनक्रीमेंट मिला था अब उसे आगे आने वाले सालों में 12 रुपया इनक्रीमेंट मिले गा। अध्यापक ये बातें जनता से कह रहे हैं अध्यापक ये तथ्य हमारे सामने रख रहे हैं। तो यह प्रोटेक्शन है तनख्वाह कम करने का, इनक्रीमेंट घटाने का, तृतीयवेतन आयोग का मसूबा है ? टी जी टी के लिए आप देखिए 270 रुपये जिसको पिछले साल मिलता था उसको 20 रुपये का इनक्रीमेंट होना था लेकिन अब जो इम्प्लीमेंटेशन किया जा रहा है उसके बाद 15 रुपया इन्क्रीमेंट होगा और पांच साल में 50 रुपये का उसे घाटा होगा। पी जी टी के बारे में भी यही स्थिति है। 430 रुपये पर उसको 20 रुपये की वृद्धि होती थी। अब वह अगले तीन सालों में केवल 25 रुपये होगी और 15 रुपये का घाटा होगा। यह क्या प्रोटेक्शन दे रहे है ? कोई वेतन आयोग कर्मचारियों और अध्यापकों की तनख्वाह कम करे उनका इन्क्रीमेंट को घटाए और आप अध्यापकों से यह आशा करें कि वे बेसिक स्ट्रक्चर को मान लें। कोई वर्ग कोई श्रेणी इस तरह के स्ट्रक्चर को नहीं मान सकती। वेतन आयोग बनाए जाते हैं इसलिए कि अगर कहीं बढ़ोत्तरी की गुंजाइश हो तो उसके बारे में सिफारिश करें या वेतन आयोग घटोत्तरी की सिफारिश करते है ? मन्त्री महोदय चाहते हैं कि अध्यापक उसे मान लें अध्यापक उसे नहीं मानेंगे और आप क्षमा कीजिए हम भी उन्हें मानने के लिए सलाह नहीं दे सकते। यह प्रोटेक्शन कहां हुआ ?

13-00 hrs.

मैं शिक्षा मन्त्री से जानना चाहता हूं या तो हमारे पास जो तथ्य हैं वह गलत है, या तो अध्यापक जो कह रहे हैं वह झूठ कह रहे हैं. मगर झूठ के आधार पर इतना बड़ा आन्दोलन नहीं खड़ा किया जा सकता। अगर मन्त्री महोदय तथ्यों के आधार पर बातें कर रहे हैं तो अध्यापक बैठे हुए हैं, बोट क्लब पर प्रदर्शन कर रहे हैं, वह चलें, हम भी उनके साथ चलने के लिए तैयार हैं, हम भी अध्यापकों को समझाएं वह भी समझाएं। लेकिन यहां तथ्यों के बारे में मतभेद है। अध्यापक कह रहे हैं कि हमारा इन्क्रीमेंट घटा दिया गया। यह तथ्य है या नहीं ? अगर यह तथ्य है तो इसका समर्थन कैसे किया जा सकता है ?

दूसरी बात है प्रिंसिपलों के बारे में। शिक्षा मन्त्री बड़ी चतुराई से श्री शशिभूषण से यह कहलवाना चाहते थे कि क्या आप प्रिंसिपलों की तनख्वाह घटाने के हक में हैं ? वह चतुर है लेकिन हम लोग भी कोई कम चतुर नहीं हैं।

एक माननीय सदस्य ज्यादा है।

श्री अटल बिहारी वाजपेयी नहीं ज्यादा नहीं हैं, अगर ज्यादा होते तो वहां होते यहां नहीं होते।

अध्यक्ष महोदय सवाल किसी की तनख्वाह कम करने का नहीं है। लेकिन शिक्षा मंत्री को मानना पड़ेगा कि प्रिंसिपलों का वेतन आपने बढ़ा दिया। कोठारी कमीशन की सिफारिशों का आप हवाला दे रहे हैं 1100 से 1600 रुपये तो क्या अन्तर नहीं बढ़ा है ? क्या इस अन्तर के कारण ईर्ष्या पैदा नहीं होती आप कह सकते हैं कि अध्यापकों को आगे जा कर प्रिंसिपल होना है। मगर आज उन्हें क्या मिलता है ?

श्री एस० एम० बनर्जी प्रिंसिपल तो एक ही बनेगा।

श्री अटल बिहारी वाजपेयी हम नहीं चाहते कि आप किसी की तनख्वाह कम न करें, हम तो बढ़ाने के लिए लड़ रहे हैं। लेकिन एक को बढ़ा दें और तृतीय वेतन आयोग का हवाला दें. तृतीय वेतन आयोग प्रिंसिपलों के लिए तो बड़ा उदार हो गया

[श्री अटल बिहारी वाजपेयी]

और प्राइमरी टीचर्स के लिए इन्क्रीमेंट में कमी कर दी, शिक्षा मंत्री महोदय जानते हैं कि तृतीय वेतन आयोग की शिफारिशें 26 मामलों में संशोधित की गई । कर्मचारियों से बातें हुई, उनकी शिकायतें सुनी गई और शिफारिशों में परिवर्तन किया गया, यह तृतीय वेतन आयोग की रिपोर्ट कोई पुराण नही हैं, वेद नही है, गीता नही है, कोई पवित्र दस्तावेज नह है कि जिसको हाथ नहीं लगाया जा सकता है।

एक बात और कही गई है । मैं मंत्री महोदय से जानना चाहता हूं मुझे यह बताया गया है कि आप जो सेलेक्शन स्केल की बात कह रहे हैं तो आप का कहना यह है कि किसी प्रदेश में ऐसा नहीं है कि कुछ सालों तक नौकरी करने के बाद ऐसा होता हो, मुझे यह बताया गया कि केरल...

प्रो० एस० नूरुल हसन : मैंने इस तरह की बात नहीं कही है । अगर मेरे मुंह से निकल गई हो जैसे कि माननीय सदस्य ने कहा कि इनकी सूचना में गलती नहीं थी बल्कि कहने में गलती हो गई होगी, तो वह बात दूसरी है । मेरा जहां तक ख्याल है मैंने यह नहीं कहा कि किसी स्टेट में टाइम के हिसाब से सेलेक्शन ग्रेड नहीं दिया जाता, इस किस्म की कोई बात मैंने नहीं कही । मैंने यह कहा कि जो थर्ड पे कमीशन की पूरी स्कीम है इसमें किसी जगह पर किसी पर्टीकुलर टाइम के आने पर सेलेक्शन ग्रेड देने का कोई प्राविज़न नहीं है ।

श्री अटल बिहारी वाजपेयी : लेकिन अध्यक्ष महोदय केरल में, कर्नाटक में वहां की सरकारों ने शिक्षकों को यह सुविधा दी है कि 12 वर्ष के बाद वे सेलेक्शन ग्रेड के हकदार हो जाएंगे या जो नेक्स्ट हायर ग्रेड है वह उन्हें मिलना चाहिए । और प्रदेशों में हो सकता है तो दिल्ली में भी उसको लागू किया जा सकता है । शिक्षा मन्त्री महोदय मानेंगे कि 20 साल बीतने के बाद भी शिक्षक उसी ग्रेड में पड़ा सड़ता रहे क्या यह उसके लिए शिक्षक के नाते अपना दायित्व पूरा करने में उत्साह देने वाली बात है ? शिक्षक की जिस गरिमा का हम आप वर्णन करते हैं उस गरिमा के अनुकूल आखिर वे योग्य थे इसीलिए शिक्षक बनाए गए, कुछ दिन काम करके उनको अनुभव हुआ, तो अब कहीं जाकर तो आप उनको यह गारंटी दीजिए कि उनको नेक्स्ट ऊंचे ग्रेड में रख दिया जायगा । आप छः साल की बात न मानें, दस साल की मान सकते है । लेकिन यह मुद्दा ऐसा है कि जिस पर शिक्षकों के साथ बैठ कर चर्चा हो सकती है । मैं यह जानना चाहता हूं कि क्या सरकार एक प्रतिष्ठा का प्रश्न बना कर बैठी है ?

प्रो० एस० नूरुल हसन : जी नहीं ।

श्री अटल बिहारी वाजपेयी : नहीं, तो फिर यह क्यों बार बार कह रहे हैं कि जब तक थर्ड पे कमीशन का स्ट्रक्चर नहीं मान लेते तब तक हम बात नहीं करेंगे ? आप स्ट्रक्चर को मनवाने की बात करिए, अध्यापक उसको बदलवाने की बात करेंगे । मगर बात के लिए, मुलाकात के लिए तो रास्ता अवश्य होना चाहिए ।

प्रो० एस० नूरुल हसन : साढ़े तीन वर्ष से बातचीत कर रहे हैं ।

श्री अटल बिहारी वाजपेयी : हां, अध्यक्ष महोदय, यह मन्त्री महोदय ने ठीक कहा है कि अध्यापक साढ़े तीन वर्ष से बातचीत के द्वारा मामला हल करने की कोशिश कर रहे हैं अब उनके धैर्य का बांध टूट गया है इसलिए हड़ताल के मैदान में उतर आए है । मन्त्री महोदय ने कहा कि हड़ताल नहीं करनी चाहिए । वह बता दें कि शिक्षकों के सामने और रास्ता क्या है ? मैं जानना चाहता हूं मन्त्री महोदय इस समस्या को सुलझाने के लिए कौन ठोस और प्रभावी उपाय अपनाने जा रहे है यह सदन को बताएं । हड़ताल से हम भी चिन्तित है । मगर हम शिक्षकों को ऐसी सलाह नहीं दे सकते जिस

से कि उनके न्यायोचित अधिकार न माने जाये और सरकार की मनमानी चले ।

प्रो० एस० नूरुल हसन : अध्यक्ष महोदय . . . (व्यवधान) . .

अब मैं क्या करूं ? बैनर्जी साहब कहीं तो पे कमीशन की सिफारिशों को मनवाने की बात करते हैं, कहीं कहते हैं कि न मानो ।

श्री एस० एम० बैनर्जी : तीन महीने में हमने 26 जगह उसको मौडिफाई किया हैं ।

प्रो० एस० नूरुल हसन : मैं एक एक प्वाइंट को लेना चाहता हूं । पहली बात तो यह है, माननीय सदस्य ने कहा कि प्राइमरी स्कूल टीचर पांच वर्षों में 25 रुपये का घाटा उठाएगा और पी० जी० टी० भी पांच वर्षों में 25 रुपये का घाटा उठाएगा । जो प्राइमरी स्कूल का टीचर है जिसकी तनख्वाह पहली जनवरी, 1973 को तनख्वाह और एलावेंस मिला कर 328 रुपये थी पुराने स्केल में वह पांच वर्ष के बाद 368 रुपये होती । नये स्केल में वह शुरू करता 350 पर और पांच वर्षों के बाद उसकी तनख्वाह होती 392 रुपये । फिर उन्होंने मिसाल दीं पोस्ट ग्रेज्युएट टीचर की जिसके कि कुल एमाल्यूमेंट्स पहली जनवरी 1973 को 546 रुपये हैं उसको पांच वर्ष के बाद 674 रुपये मिलते, फिफथ ईयर में और नये पे स्केल में थर्ड पे कमीशन के पे स्केल में 575 रुपये से शुरू करके पांचवें साल में 675 रुपये उसको मिलते । इसलिए यह जो इम्प्रेशन माननीय सदस्य का है वह दुरुस्त इम्प्रेशन नहीं है ।

दूसरी बात यह है कि . . .

श्री अटल बिहारी वाजपेयी : आप पूरी तनख्वाह मिला कर बता रहे हैं । मैंने खाली इन्क्रीमेंट का सवाल खड़ा कया । क्या यह सच है कि इन्क्रीमेंट उसका घट गया है ?

प्रो० एस० नूरुल हसन : यह तो मैं इन्क्रीमेंटल रेट बता रहा हूं कि टोटल एमाल्यूमेंट्स उसकी ऐक्चुअल सैलरी क्या होगी ।

दूसरी बात—माननीय सदस्य ने केरल और कर्णाटक की मिसालें दीं । क्या माननीय सदस्य की ख्वाहिश यह है कि हम केरल और कर्णाटक के पे-स्केल्ज़ यहां पर लागू कर दें ? अगर यह बात हैं तो हमें वैसा कहें—लेकिन मेरी राय में यह टीचर्स के साथ ज्यादती होगी . .

श्री अटल बिहारी वाजपेयी : वह हवाला सिलैक्शन ग्रेड के बारे में दिया गया है, पे स्केल्ज़ के बारे में नहीं ।

प्रो० एस० नूरुल हसन : यह क्या बात हुई—एक टुकड़ा यहां से रख लिया, एक टुकड़ा वहां से रख लिया । पिक-एण्ड-चूज़ अच्छी चीज़ होती है, लेकिन, हुज़ूरेवाला, अगर किसी की आंख पसन्द आई तो वह ले ली, किसी के कान पसन्द आये तो वह ले लिये, किसी की जुबान पसन्द आई तो वह ले ली—तो उससे क्या समां बंधेगा ? मैं इस बात को ना पहले ही अर्ज कर चुका हूं चतुराई में इनका मुकाबला करने की मैंने कभी जुर्रत नहीं की है । इन्होंने इस डिबेटिंग प्वाइन्ट को बड़ी खूबसूरती से पेश किया—जी खुश हो गया । इन्होंने कहा कि 3 वर्ष से टीचर्स अपनी बात कह रहे हैं, आप उसको अगर नहीं सुनते हैं तो वे क्या करें, क्या सड़क पर जायं ? तीन वर्षों में मैंने उनके आर्ग्यूमेंट्स को कई बार सुना है । अब अगर डायलोग का मतलब मोनोलोग है, अगर हमारी बात नहीं मानेंगे तो हम यह करेंगे, वह करेंगे—तो वह टीचर क्या जो इस तरह की बात करे । आप आर्ग्युमेंट्स के साथ बोलिये, मैं हमेशा आप की बात सुनने को तैयार हूं, लेकिन आर्ग्यूमेंट्स को छोड़ कर आप किसी एक्स्ट्रा आर्ग्यूमेंट्स पर आ जायेंगे तो मैं क्या कर सकता हूं . . .

श्री समर गुह (कन्टाई) : एक पार्लियामेंट्री कमेटी बना दीजिये—उसमे आप रहेगे, एक दो आदमी और रहेंगे—दो तीन मेम्बरो की कमेटी बन जाय।

प्रो० एस० नूरुल हसन : उसमे सेम-साइड नही होनी है, फैलो टीचर्स को नही लिया जा सकता है।

श्री समर गुह : इम्पार्शल टीचर्स की कमेटी बना दीजिये—वे डिसीजन ले।

श्री अटल बिहारी वाजपेयी आप बतलाइये कि आप क्या करने वाले हैं ?

प्रो० एस० नूरुल हसन : मै बहुत सीरियसली यह अर्ज करना चाहता हू कि आप इस पूरे मसले पर ठण्डाई मे गौर करें और यह देखे कि यह जो तरीका अपनाया गया है— यह कहा तक मुनासिब है। मैने अपने वक्तव्य मे पहले ही यह अर्ज किया है—आइ-एम-प्रिपेअर्ड टू-लुक-इनटू-दि-प्वाइन्ट्स। जब तक जो बेसिक फ्रेम-वर्क है—थर्ड पे कमीशन उसको मजूर नही करेगे तो काम कैसे चलेगा

श्री एस० एम० बनर्जी : आप ने ता उसे लक्षमण रेखा बना रखी है।

प्रो० एस० नूरुल हसन अगर मै उसे पवित्र दस्तावेज समझता ता मै "आई-एम-प्रिपेअर्ड-टु-लुक-इन्टु-दि-प्वाइन्ट्स कैसे कहता लेकिन इस का आधार मानिये। अगर आप उन चीजो को जा बिल्कुल पे-कमीशन के फ्रेम-वर्क मे नही हैं मानते है तब तो बडी मुश्किल हो जायगी। इसी लिये प्वाइन्ट-टु-प्वाइन्ट फिक्सेशन की जो बात कही गई थी उसका मैं जवाब दे चुका है—प्वाइन्ट-टु-प्वाइन्ट फिक्सेशन का सवाल कभी भी नही माना गया, किसी स्टेज पर नही माना गया, किसी कैटेगरी के लिये नही माना गया। अगर इस कैटेगरी के लिये मान लें तो इसकी ऐसी इम्प्लीकेशन्स होंगी जिसकी कोई इन्तहार नहीं है।

SHRI NOORUL HUDA (Cachar): It is known to all that the minister also belonged to the noble profession of teaching That is why I was a bit surprised when he said in his statement that the agitation of teachers has caused considerable mental strain to the young pupils and also anxiety to the parents It is true that due to the agitation of the school teachers in Delhi since 1st March, 75 thousands of school-going children have been suffering and it is also causing strain to their parents But, at the same time I would like to ask the hon. Minister what are the other alternatives the teachers have except to resort to this agitation And they have said they would continue this agitation until their minimum demands are met The Minister just now said that there was a dialogue between the Government and the teachers and their representatives for the last three and a half years It is obvious that this dialogue for three and a half years has not produced any result and it has not resolved the dispute so far It is true that these teachers, 40,000 of them, have been agitating for their demands But you would appreciate that they have tried their best for the last two or three years to extract certain concessions from the Government and when all the efforts failed it is only then the teachers have been willy nilly forced to resort to satyagraha or sit in strike, or whatever you call it

The days when the teaching community would be satisfied with Rs 200 or Rs 300 are gone because the cost of living specially in Delhi and surrounding areas, has gone up very high and it has become very difficult for the teachers to meet their expenses with their present emoluments. That is why they have resorted to satyagraha In the background of this, I would like to ask some relevant questions

The Third Pay Commission made their recommendations more than a year back. What was the reason for

the Government not implementing those recommendations so far in respect of the Delhi teachers? Why was this matter allowed to hang on all this time and create problems for the students?

Secondly, regarding the implementation of the Pay Commission's recommendations, Government have deemed fit to start from the highest paid category of teachers, namely, the principals We do not grudge the increments to the principals, let them get higher scales of pay But why is it that the Government have not shown the same sympathies towards the lesser paid teachers of Delhi schools?

Thirdly, when the selection grades were announced sometime back there were many complaints that in the preparation of the seniority list certain favours were bestowed on certain category of teachers I would like to know whether it is true or not It is also alleged that just to deprive the post-graduate teachers of the selection grade, a large number of post-graduate teachers were confirmed just on the eve of the declaration of the selection grade I understand that this action of the Government has been held to be *mala fide* by the High Court and the persons concerned have since been de-confirmed by the Delhi Administration So, I would like to know why the Government have not given the selection grade to these teachers simultaneously with their confirmation, and why this matter has been delayed to create dissatisfaction among the teachers I would like to know when the eligible teachers would be given the selection grade and whether this would be effective from the date from which the persons junior to them have been given the selection grades

Fourthly, it is said that in the case of certain categories of teachers, particularly post-graduate teachers, the Pay Commission has decreased the rate of annual increment to a figure which is lower than what they were getting earlier I would like the hon. Minister to enlighten us whether this is true or not

It is alleged that in the preparation of the seniority lists of teachers there was favouritism and nepotism and some benefits were given to those who do not deserve them The general criterion for the fixation of seniority is the date of appointment This is the criterion followed in other departments But, in the case of school teachers, this criterion has not been followed I would like to know from the hon Minister why this discrimination has been practised

In the statement the hon Minister says that the Government expect that the teachers would call off the agitation I do not know on what basis the Government had been holding such an expectation Were there any such negotiations? Was any promise made by the teaching community that they would unilaterally withdrawn their agitation without getting any concession from the Government?

Lastly, the newspapers have reported that a concrete offer from the Government is said to be in the offing But till now, there are no indications of such an offer being made to the teaching community of Delhi So, I would like to know whether this is true

In conclusion, I would like to urge upon the hon Minister, who was a distinguished teacher of the Aligarh University to sit with the representatives of the teachers and settle the dispute at a very early date so that the teachers may withdraw their agitation and thereby remove the worries of the school children and their parents

PROF S NURAL HASAN In the earlier part of his observations the hon. Member said what can the teachers do if the Government do not concede their demands. As I have

[Prof. S. Nurul Hasan]

explained to them, the Government have some difficulties. I do not wish to repeat what I have already said at some length. Unfortunately, I am unable to accept the contention that this movement is only because of the increased cost of living. I am told, and the hon. Member may know much better than I do, that the cost of living in Delhi is not very different from the cost of living in Calcutta or Bombay. It is more or less the same But, compared with these two metropolitan towns, the pay scales that have been recommended for the teachers here are appreciably better. This is a point which I would like to submit for your consideration

The hon. Member has asked why is it that we have not yet implemented the recommendations of the Third Pay Commission in respect of teachers. This was really because the teachers had been expressing their disapproval of those recommendations, and I had been hoping that it would be possible for me to persuade them, and that before formal orders are issued we will take into account any points which can be modified within the broad framework of the report, but if my hon friend would like that we should issue the orders implementing it, this is certainly something we can consider. I have already answered at some length the reason why the initial salary of the Principals was raised from Rs 1050 to Rs. 1100. Otherwise there is no change in the grade. Sir, in regard to the seniority list for purposes of Selection Grade, I give this assurance to the hon. Member and through you to the House and to the teaching community that if there are any mistakes that have been made, any errors that have crept in Government would always be willing to look into it and ensure that seniority lists are correctly made. In regard to the cases which went before the hon High Court of Delhi, the difficulty that arose was that some teachers came and said that if before they were promoted to the next higher post, they got the proforma promotion in the Selection Grade, then their salary in the next higher grade would be higher Therefore, in order to help them, Government agreed, Delhi Administration agreed—that this would be done The hon. High Court came to the conclusion that this was an erroneous view and it was wrongly said Therefore, in accordance with the orders of the High Court the original order of Delhi Administration has been completely modified and immediate action is sought to be taken to see that all those whose confirmation is due are given confirmation as quickly as possible.

Sir, so far as the rate of increment of the Post-Graduate teachers is concerned, the post-graduate teachers under the 1971 scale were receiving Rs. 350—25—400—30—700. The Pay Commission has kept their rate of increment at Rs. 25/- and Rs. 30/- and has recommended Rs. 550—25—750-EB-30—900. So, the hon. Member may very kindly observe that the rate of increment of Rs. 25/- and Rs. 30/- which was there in 1971 is being maintained by the Pay Commission.

SHRI S. M. BANERJEE: Why not hold negotiations? He has said nothing about this.